

SCHEDULE 1**FORM 'A'****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PENN COLOR INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	PENN COLOR INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPROATE PERSON	25/11/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSONS IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES, MAHARASHTRA MUMBAI
4.	CORPORATE INDENTIT NUMBER OF CORPROATE PERSON	U24233MH2015FTC270482
5	ADDRESS OF THERE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPROATE PERSON	311, NIRMAN KENDRA PREMISES CHS, DR. E. MOSES ROAD, MAHALAXMI, MUMBAI 400011
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13 TH APRIL, 2023
7	NAME, REGISTRATION NUMBER ADDRESS EMAIL AND TELEPHONE NUMBER OF THE LIQUIDATOR	DHARMESH HARISHKUMAR SOLANKI, Registration No. IBBI/IPA-001/IPP-01858/2020-2021/13044 Flat No 6, Sharda Prasad, Plot 45A , Road NO 6, Jawahar Nagar , Goregaon West Mumbai 400104 Email :- dharmesh@dsassociates.net Phone No +91 9892817529
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 TH MAY, 2023

Notice is hereby given that PENN COLOR INDIA PRIVATE LIMITED has commenced voluntary liquidation on 13TH APRIL, 2023,

The stakeholder of PENN COLOR INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims on or before 12TH MAY, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and signature of the Liquidator



DHARMESH HARISHKUMAR SOLANKI
LIQUIDATOR OF PENN COLOR INDIA PRIVATE LIMITED
Registration No. IBBI/IPA-001/IPP-01858/2020-2021/13044
DATE: 15/04/2023